

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI

ENGLISH _____ DEPARTMENT

No. 142 / Stt.

From : Shri Supratim Bhattacharya,
District Judge,
Birbhum.

To : The Registrar General,
Hon'ble High Court, Appellate Side,
Calcutta – 1.

Dated, Suri, the 6th day of April, 2016.

Sub : Updation of data in the Court's website.

Sir,

In compliance with the Hon'ble Court's letter no. 210-RG dated, 20.01.2016, on the subject cited above, I have the honour to furnish the upto date data of this Judgeship till 31.03.2016, under serial no. 2 to 4 in the prescribed format, for favour of the Hon'ble Court's kind perusal.

Yours faithfully,

Supratim Bhattacharya

District Judge
Birbhum.

PENDENCY / ARREARS IN THE STATE OF WEST BENGAL
FOR THE MONTH OF MARCH, 2016

HIGH COURT

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of			% increase or decrease in			Disposal of Cases which are			Pendency of cases which are		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of			% increase or decrease in			Disposal of Cases which are			Pendency of cases which are		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	13,690	34,950	48,640	339	2,241	2,580	317	2,282	2,599	13,712	34,909	48,621	0.16% increase	0.11% decrease	0.05% increase	65	183	248	3,222	7,316	10,538

3 (a)	Whether any Statewide/ Regional Conference held during the month	No
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3 (b)	Number of Officers who participated in the said conference	Not applicable
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3 (c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets ?	Not applicable
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4	What is the progress made on those targets district-wise	Not applicable
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Supratim Bhattacharya
District Judge
Birbhum.